



2026:AHC:56959

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2723 of 2026

Rahul Kumar

.....Petitioner(s)

Versus

Union Of India And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Kiran Rani, Laloo Yadav
Counsel for Respondent(s)	:	A.S.G.I., Ugrasen Kumar Pandey

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Civil Misc. Correction Application No. 3 of 2026

1. By way of the present correction application, correction has been sought in the order dated 10.03.2026, para 5, line No. 4 & 5 for deletion of the words "Director General, ITB Police, MHA, Government of India" while substituting it with "Director General, CISF (HQ) CGO Complex, Block 13, Lodhi Road, New Delhi, third respondent."
2. Learned Standing Counsel has no objection to the same.
3. Correction application is allowed.
4. Let the necessary corrections be incorporated.

(Vikas Budhwar,J.)

March 19, 2026

Rajesh